

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.213  
**CP(IB)/90(AHM)2023**

**Proceedings under Section 10 IBC**

**IN THE MATTER OF:**

MS SHARWIN COTTEX PRIVATE LIMITED

.....Applicant

.....Respondent

**Order delivered on: 01/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : None

For the Respondent : Mr. Sumit Parikh, Adv.

**ORDER**

None present for the applicant. It is seen from the record the applicant is not appearing since long. In view of the same, application is dismissed for default.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**